

(c) and (d) As per the current import policy, coal is kept under Open General License (OGL) and consumers are free to import coal from the source of their choice as per their contractual prices on payment of applicable duty. Ministry of Coal does not interfere in either the import of coal by domestic consumers or its transportation.

#### **BSNL Mobile towers in Sundargarh, Odisha**

1981. SHRI PRASHANTA NANDA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of new mobile towers planned in the Sundargarh district of Odisha during the financial year 2018-19 by BSNL; and

(b) whether all the BSNL mobile towers in Sundargarh district of Odisha would have high speed data service (3G/4G)?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI MANOJ SINHA): (a) During the financial year 2018-19, a total 12 new mobile towers are planned by Bharat Sanchar Nigam Limited (BSNL) for Sundargarh district of Odisha.

(b) At present a total of 217 mobile towers are working in Sundargarh district of Odisha. Of these, 155 towers have both 2G and 3G Base Transceiver Stations (BTSs) and 82 towers have only 2G BTSs.

34 new 3G BTSs are planned to be added in financial year 2018-19 in Sundargarh District.

#### **Introduction of internet telephony**

1982. DR. SANJAY SINH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Government proposes to introduce internet telephony system in the country;

(b) if so, the details of benefits to consumers therein;

(c) whether the facility would allow in-flight connectivity; and

(d) if so, whether the telecom operators would charge more than the usual rates for such services and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI MANOJ SINHA): (a) Sir, the Unified licensees under the Access Service authorization